

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**REFERRAL BENCH**

ITEM No.301

TP 01 of 2021 CP No.112/KB/2021

**Under Section 241(1), 242(4) r.w 244(1) of the Companies Act, 2013**

**IN THE MATTER OF:**

COMMITTEE OF ADMINISTRATORS PENDENTE LITE .....Applicant

V/s.

INSIL CO AGENTS LIMITED .....Respondent

**Order delivered on ..01/12/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)

**PRESENT:**

- For the Applicant No.1 : Mr. Saurabh Soparkar, Sr. Advocate, Mr. Joy Saha, Sr Adv, Mr. Avishek Guha, Adv, Mr. Rajat Gupta, Adv, Mr. Yash Deora, Adv and Mr. Ishaan Saha, Adv.
- For the Applicant No.2 : Mr. Jishnu Saha, Sr Adv, Mr. Bhavik Lalan, Adv, Ms. Somali Mukhopadhyay, Adv and Mr. Ritoban Sarkar, Adv
- For the Respondent No.1 : Mr. Arun Kathpalia, Sr. Adv, Mr Sayan Roy Chowdhury, Adv., Mr Satyaki Mukherjee,Adv., Mr. Paritosh Sinha, Adv., Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv.
- For the Respondent No.2 : Mr. Shaunak Mitra,Adv., Mr. Paritosh Sinha, Adv., Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv., Mr. Anuj K Trivedi.
- For the Respondent No. 3: Ms Manju Bhuteria,Adv., Mr. Paritosh Sinha, Adv.,Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv.
- For the Respondent No. 4: Ms Manju Bhuteria,Adv., Mr Sarvapriya Mukherjee,Adv., Mr Deepan Sarkar,Adv., Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv.
- For the Respondent No. 5: Ms Manju Bhuteria,Adv., Mr. Paritosh Sinha, Adv., Mr. Saubhik Chowdhury, Adv., Ms. Ayusmita Sinha, Adv.
- For the R-1 & R-6 : Sr. Adv. Mr. Arvind Nayar, Adv. Mr. Rajarshi Dutta, Mr. Sankarsan Sarkar, Adv., Mr. Akshay Joshi, Adv., Ms. Pritha Basu, Adv., Mr. Akash Agarwal, Adv., Mr. Debartha Chakraborty, Adv.
- For the Respondent No. 7 : Mr. Debanjan Mandal, Adv, Mr Sanjiv Kr. Trivedi, Adv, Mr Kunal Minani, Adv, Ms. Iram Hassan, Adv, Mr. Sanket Sarawgi, Mr. Kartikey Bhatt, Adv., Mr. Soumya Ray

Chowdhury, Adv., Mr. Kunal Vajani, Adv., Mr. Shubhang Tandon, Adv. and Ms. Mahima Cholera, Adv.

**ORDER**

Due to the Members having internal meeting, the hearing could not be held for conclusion of the re-joining of Petitioner Nos. 1 and 2.

List on 08.12.2022 at 3:30 PM.

-sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**